

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CP(IB)No.Ind-3505/252/HDB/2017
Euro Sigma Minerals & Metals Pvt Ltd
Euro Sigma Minerals & Metals Pvt Ltd
Registrar of Companies , Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KOMAR SANGAM	Anvocac	9000666072 Songomnaseshegmail.co	- -

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. Naresh Kumar Sangam learned counsel for the petitioner and he has complied with the objections raised by the Registry of NCLT and also ensure the notice served on the ROC. ROC is directed to furnish the report positively within two weeks. Post the case on 25.10.2017.

Member (Technical)

Member (Judicial)